

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING FEBRUARY 2019

(data as on 14.03.2019)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	10	13	380
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	104	235	3452
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	7	8	773
BONDED LABOUR (Inc. Code 601)	51	16	1120
CHILDREN (Inc. Code 100-112)	106	103	621
WOMEN (Inc. Code 1300-1314)	656	711	2389
SC/ST/OBC (Inc. Code 1900-1904)	230	242	741
OTHERS	6005	6455	10727
TOTAL	7169	7783	20203

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of February 2019

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	16	7	185
Human Rights Defenders	9	7	104

Cases where NHRC recommended Monetary relief during the month of February 2019

Nature of incident	No of Cases	Amount recommended (in Rs.)
CHILDREN	1	100000
SEXUAL HARASSMENT	2	500000
DISAPPEARANCE / MISSING	1	25000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	1	300000
CUSTODIAL DEATH (Judicial)	11	3100000
DEATH IN HOMES	1	200000
ABDUCTION/KIDNAPPING	3	360000
ABUSE OF POWER	4	95000
CUSTODIAL DEATH (Police)	8	2600000
DEATH IN POLICE ENCOUNTER	5	3000000
ALLEGED FAKE ENCOUNTERS	1	500000
FAILURE IN TAKING LAWFUL ACTION	3	100000
ILLEGAL ARREST	1	50000
POLICE MOTIVATED INCIDENTS	1	1100000
VICTIMISATION	1	50000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	4	1600000
NON-PAYMENT OF PENSION/COMPENSATION	2	75000
GANG RAPE	2	125000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	1	500000
CUSTODIAL DEATH (Defence)	1	1000000
ABUSE OF POWER	2	75000
VICTIMISATION	1	300000
TOTAL	57	15755000